

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

C.P. (I.B) No.63/7/NCLT/AHM/2018

Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.07.2020

Name of the Company: Phoenix ARC Pvt. Ltd. (Trustee of Phoenix
Trust FY 14-9)
V/s.
Doshion Pvt. Ltd.

Section: Section 7 of the Insolvency and Bankruptcy Code

ORDER

No one appeared for the Operational Creditor.

Learned Counsel Mr. Shashvata Shukla appeared for the Corporate Debtor.

Matter is very old. We direct the Financial Creditor to proceed with the matter or else further order shall be passed.

Matter to appear for further consideration on 17.08.2020.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Dated this the 27th day of July, 2020


(MADAN B GOSAVI)
MEMBER (JUDICIAL)